

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4003

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

PROCUREMENT OF FIGHTER JETS AND TANKS

4003. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has accorded approval to begin the procurement process for fighter jets, tanks and attack helicopters cumulatively worth over several crores;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for manufacturing such equipment domestically?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षित राक्षय मंत्री

(डा. सुभाष भामरे)

(a) to (c): During the current financial year, the Defence Acquisition Council (DAC) has accorded Acceptance of Necessity (AoNs) in 15 cases valued at Rs. 87894.62 crore out of which 13 cases valued at Rs. 86350.52 crore are under the Buy (Indian) and “Buy Indian (IDDM)” categories wherein contracts will be concluded with Indian vendors. This includes procurement of Konkur missiles, Mini Unmanned Aerial Vehicles (UAVs), T-90 Tanks, helicopters and aircraft.
